

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206 - IA/1454(AHM)2023  
in  
**CP(IB)/136(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Indian Bank (Erstwhile Allahabad Bank)  
V/s  
Sumit Suresh Bhatnagar

.....Applicant

.....Respondent

**Order delivered on: 07/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Respondent : Mr. Kunal Vaishnav, Adv.

**ORDER**

**IA/1454(AHM)2023**

Ld. Counsel for the respondent has filed reply in all matters. Copy to be served on applicant. Since there are certain documents not submitted, it is to be examined for maintainability, List for hearing on 18.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**